

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 37 of 2013 &  
I.A. No. 55 of 2013  
(For Direction)**

**Dated : 13<sup>th</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**GMR Energy Ltd. .... Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission  
& Ors. ... Respondent(s)**

**Counsel for the Appellant(s): Mr. Gopal Jain  
Mr. Alok Shankar**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri**

**ORDER**

For the reply submissions of the Respondents, post the  
matter on **29.11.2013.**

**(Rakesh Nath)  
Technical Member  
ss/ts**

**(Justice M. Karpaga Vinayagam)  
Chairperson**